

CORRIGENDUM OF FORM G	
INVITATION FOR EXPRESSION OF INTEREST (With Revised Timelines) For Shresth Detective and Securities Private Limited (IN CIRP)	
Engaged in Security Service and Manpower Supply (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sl. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN No. Shresth Detective and Securities Private Limited U74920WB2004PTC099506
2.	Address of the registered office VIVEKANANDA PARK, LOWER KUMARPUR ASANSOL, West Bengal, India, 713305
3.	URL of website NA
4.	Details of place where majority of fixed assets are located CD is an MSME enterprise, has some tangible assets in HO at Kolkata. It has financial assets such as deposits & receivables.
5.	Installed capacity of main products / services NA - No commercial transactions in the CD since May '22
6.	Quantity and value of main products / services sold in last financial year NA - No commercial transactions in the CD since May '22
7.	Number of employees / workmen 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at Details related to CD can be obtained by sending an email to cirp.sdspl25@gmail.com . List of Creditors will be available at the following URL https://ibbi.gov.in/en/claims/front-claim-details/16505
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: cirp.sdspl25@gmail.com
10.	Date of invitation of expression of interest 21.08.2025
11.	Last date for receipt of expression of interest 06.08.2025 31.08.2025
12.	Date of issue of provisional list of prospective resolution applicants 16.08.2025 10.09.2025
13.	Last date for submission of objections to provisional list 21.08.2025 15.09.2025
14.	Date of issue of final list of prospective resolution applicants 31.08.2025 25.09.2025
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 05.09.2025 30.09.2025
16.	Last date for submission of resolution plans 05.10.2025 30.10.2025
17.	Process email id to submit EOI cirp.sdspl25@gmail.com

S/d-
Seikh Abdul Salam
Resolution Professional
Shresth Detective and Securities Private Limited
IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966
Registered address : 64J, Linton Street, P.S. Beniapukur, Kolkata,
West Bengal - 700014
E-mail ID registered with IBBI : salam10695@gmail.com
E-mail ID for correspondence : cirp.sdspl25@gmail.com
AFA Valid Up to - 31.12.2025

Date : 21.08.2025
Place : Kolkata